

F. No. J-11016/2/2015-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 07.01.2016

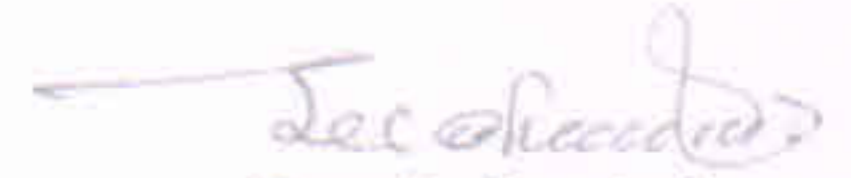
Sub: Change of Group (Panel) of Sh. N. K. Karhail, Advocate-Reg.

ORDER

In partial modification of this Department's Order bearing F. No. 21(1)/2014-Judl. (Pt.) dated 11.12.2014 regarding appointment of group wise panel counsels for conducting Central Government litigation before the Supreme Court of India, the competent authority has approved to include the name of Shri N. K. Karhail in Group 'A' Panel Counsels and delete his name appearing in Group 'B' at Sl. No. 175 of the aforementioned order dated 11.12.2014, as under:

Group 'A'

Name	Address	Mobile No.
N.K. Karhail	222, Bahawalpur CGHS, Plot No. 1, Sector-4, Dwarka, New Delhi-110078. Enrl. No. - P/200/1971 dtd. 22/07/1971	9968298202

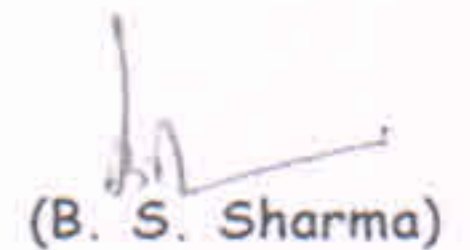


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. Sh. N. K. Karhail, 222, Bahawalpur CGHS, Plot No. 1, Sector-4, Dwarka, New Delhi-110078.
2. PS to Attorney General /PS to Solicitor General /PS to Addl. Solicitor General.
3. Smt. Sushma Suri, Additional Secretary/Sh. S. N. Terdal, Sr. G. A., Shri B. Krishna Prasad, Smt. Anil Katiyar, Sh. D. S. Mehra, Shri B. V. Balram Dass, Addl. Govt. Advocates, CAS, New Delhi.
4. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
5. Branch Secretariats Kolkata, Mumbai, Chennai & Bengaluru.
6. Computer Cell, CAS, New Delhi.
7. The Registrar, Supreme Court of India, New Delhi.
8. The Accountant General, AGCR Building, IP Estate, New Delhi.
9. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.
11. NIC cell with the request to upload this order in the website.



(B. S. Sharma)

Superintendent Legal (Judicial)